

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 01
CP No. 16/241-242/JPR/2024
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Rajesh Kumar Sanghi

.... Petitioner

Versus

Rajasthan Chemist Association & Anr.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prabhansh Sharma, Adv.

ORDER

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner who submits that arguing counsel is not available today. On this request, list the matter on 08.07.2024.

Sd-

(Rajeev Mehrotra)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

July 03, 2024